

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 22nd September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R- 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD Mr. Bipul Pathan
2.	Appeal No.3 (T _{HC}) /2013 (PH)	M/s Munjal Showa Ltd. Vs Appellate Authority, Haryana State PCB & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Mr. Sapan Dhir, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 3 Mr. Siddhartha Dutta, Adv.
FOR ADMISSION			
3.	M.A. No. 966/2015 in Original Application No. 427/2014	Krishan Kant Singh Vs. M/s Al-Saqib Exports Pvt. Ltd.	Mr. S. Wasim A. Qadri & Mr. Zaid Ali Subzposh, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 08/2015 (M.A No. 71/2015)	Himgiri Zee University Vs Union of India & Ors.	Mr. Mridul Choudhary, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 3 Mr. Mukesh Verma, Adv. for R – 4 & 5 Mr. Manish Kumar, Adv. for R - 6
FOR HEARING			
5.	Original Application No. 49/2015 (M.A No. 136/2015)	Krishankant Singh Hoon Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R – 3 Mr. Rudreshwar Singh, Adv. for R – 4 to 7 Mr. Krishnan Venugopal, Sr. Adv. along with Ms. Madhavi Divan, Adv. for R– 8 & 9 Ms. Savitri Pandey, Adv. for State of U.P Mr. Rudreshwar Singh, Adv. for BPCB

6.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Kunal Soni, Adv. for R-6 Ms. Priyanka Swami, Adv. Mr. Pawan Shree Agarwal, Adv. for GDA
7.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R - 5
8.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
9.	R.A No. 13/2015 in Original Application No. 35/2015 (M.A. No. 613/2015,) (M.A. No. 626/2015, M.A. No. 915/2015 & M.A. No. 927/2015)	M/s D.S.M. Sugar Distillery Division, Asmoli Vs Shailesh Singh &Ors.	Mr. Mahesh Shrivastava, Adv. for Applicant Mr. Shailesh Singh in person Mr. Anubhav Anand Aron, Adv. for Applicant in M.A. No. 927/2015 Mr. Yash Pal, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 & 6
10.	Original Application No. 82/2015	M/s Paramount Tannery Industry Vs U.P. P.C.B.	Ms. Antima A. Bazaz, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv.
11.	Original Application No. 204/2014	Krishan Kant Singh Vs. M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	Mr. Rahul Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv. Mr. Mukesh Verma, Adv. for UPCB Mr. B. V. Niren, Adv. for CGWA
12.	Original Application No. 205/2014	Krishan Kant Singh Vs. M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	Mr. Rahul Choudhary, Adv. for Applicant Ms. Antima Bazaz, Adv. for R - 1 Mr. Pradeep Mishra, Adv. for U.P. P.C.B Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
13.	Original Application No. 331/2014	Krishan Kant Singh Vs. Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	Mr. Rahul Choudhary, Adv. for Applicant Mr. S.A. Zaidi, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
14.	Original Application No. 333/2014	Krishan Kant Singh Vs. Shri Bhawani Paper Mills Ltd. Raebareli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tandon, Adv. for R - 1 Ms. Alpana Poddar, Adv. for CPCB

			Mr. Pradeep Mishra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. S.A. Zaidi, Adv.
15.	Original Application No. 317/2014	Krishan Kant Singh Vs. M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	Mr. Rahul Choudhary, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
16.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Bansuri Swaraj, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Gaurav Nair & Mr. Debarshi Bhuyan, Advs. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrwala, Advs. for R-8
17.	Original Application No. 488/2014 (M.A. No. 762/2015 & M.A. No. 955/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 955/2015 Mr. Suryanarayana Singh, AAG for R-1 to 6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. for Applicant in M.A. No. 762/2015 Mr. Aditya Dhawan, Adv. Mr. D. Ray Choudhury, Adv. Mr. A. C. Mishra, Adv.
18.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep S. Vinaik, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1 to 6
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
19.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Advs. for R-2 & 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-4
20.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. for Applicant Ms. Purnima Maheshwari & Mr. D.K. Singh, Advs. for R-1 & 2 Mr. Rajiv Bansal & Kush Sharma, Advs. for DDA Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Advs. for R-4 Mr. Dinesh Jindal, L.O. for DPCC
21.	Original Application No. 176/2015	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person Mr. Rishab Raj jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB

FOR HEARING

22.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. For the Applicant Ms. Savitri Pandey, Adv. for R-1,2,3,5,6& 7 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9
23.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Advs. for Applicant Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Advs. for R-2 Mr. Raj Kumar with Mr. S.L. Gundli, SLO, CPCB for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-4 Mr. Vishwendra, Adv.
24.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. For the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-1 & 3 Mr. Pawan Shree, Mr. Akarsh Garg, Advs. for R-2 Mr. Sudhir Kulshreshtha, Ms. Sushma Singh, Advs. for R-4
25.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant Mr. Vivek Chib & Mr. Asif Ahmed Advs. for R-1 Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB for R-2 Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. for R-3 Mr. Ashutosh Choudhary & Upinder Singh, Advs. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. for R-8 & 37 Mr. Rudreshwar Singh & Gopal Jha, Advs. for R-9 & 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11 MR. Varnika Singh &MR. Alok Kumar, Advs. For R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13&42 Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Advs for R-14 & 43

			<p>Mr. Anil Grover, AAG. For R-15 & 44 Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16 Mr. Vasudha Zubhi, Adv. For R-17 Mr. Jayesh Gaurav, Adv. For R-18 & 47 Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49 Mr. Sunny Choudhry, Adv. for R-21 Mr. Tayenjam Momo Singh, Adv, for R-22 Mr. Pragyan Pradip Sharma, Adv. For R-23 & 52 Mr. K.V. Girish Chowdary, Adv. For R-24 & 53 Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25 Mr. Abhimanu Gard, Adv. for R-26& 55 Ms. Richa Kapoor, Adv. For R-27 Ms. M. Yogesh Kanna, Adv. for R-29 & 58 Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Advs For R-30 & 59 Mr. Mukesh Verma, Adv. For R-31 Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32 Mr. Guntur Prabhakar, Adv. For R-34 Mr. Avijit Roy & Mr. Ranjan Mozundar Advs. For R-36 Mr. C.D. Singh, AAG, for R-39 Ms. Suryanrayana Singh, AAG for R-45 Mr. Arif Sikander Mir, Adv. For R-46 Mr. Devashish Bhaluka & Ms Anu Tyagi, Advs. For R-47 Mr. G. M. Kawoosa and Ms. Antima Bazar, Advs. For R-48 Mr. C.D.Singh, Adv. For R-50 Mr. Aprajita Mukherjee for State of Meghalaya Advs and Mr. Rituraj Biswas For R-51 Mr. K. V. Girish Choudhary, Adv. for R-53 Mr. Kirti Mritum, Adv. For R-54 Mr. Anil Soni, Adv. For R-56 Mr. Rahul Verma, Adv. For R-60 Ms. Savitri Pandey Adv. For R-61 Mr. S. Biswajit, and Ms.Kalyani, Advs. For R-62 Ms. Aruna Mathur and Mr. Avnish Arputham, Advs. For R-64 Mr. Amit Agarwal, Adv. For State of W. Bengal Mr. C.D. Singh, AAG, for SCECB Ms. Yogmaya Agnihotri, Adv. For CECB Ms. Alpana Poddar, Adv. For State of Rajasthan & RPCB Mr. Rudreshwar Singh, Adv. For State of Bihar & BSPCB Ms. Shubham Mahajan, Adv. For State of Daman & Dui & PCB Mr. Devraj Ashok, Adv. For State of Karnataka</p>
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26.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant. Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. for R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7 Ms. Sakshi Popli, Adv. for DJB
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